

HIGH COURT OF UTTARAKHAND, NAINITAL

NOTIFICATION

No: 20 /UHC/Admin.(A)/2023

Dated: January 16, 2023.

Mr. Husain Ahmed, Assistant Registrar of the Court is hereby posted at Delhi to discharge duties of Protocol.

By order of Hon'ble the Chief Justice

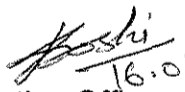
Sd/-
Registrar General

No: 367 /I-a-41/Admin.(A)/2003

Dated: January 16, 2023.

Copy forwarded for information and necessary action to:

1. P.P.S. to Hon'ble the Chief Justice.
2. Head P.S. /P.S. to Hon'ble Judges with the request to place before His Lordship for His Lordship's kind perusal.
3. Principal Secretary (Law)-cum-L.R., Government of Uttarakhand, Dehradun.
4. All the Registrars of the Court.
5. All the Joint Registrars/ Deputy Registrars of the Court.
6. Chief Finance Officer of the Court.
7. I/c Head Bench Secretary of the Court.
8. P.S. to Registrar General.
9. O.S. D., Uttarakhand Sadan, Chanakayapuri, New Delhi.
10. All the Assistant Registrars/ Section Officers of the Court.
11. Librarian of the Court.
12. The Director, Printing & Stationary, Government Press, Roorkee, District-Haridwar for Publication of the Notification in the next issue of Gazette of Uttarakhand.
13. Assistant Registrar I.T./ I/c N.I.C. High Court of Uttarakhand, Nainital with the request to upload the same on the website of the High Court of Uttarakhand, Nainital.
14. Chief Treasury Officer, Nainital.
15. Management Officer, Protocol Officer and P.R.O. of the Court.
16. Officer concerned.
17. Guard File/ Personal File.


16.01.23
Section Officer
Admin. A